


2. NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI BIKKI RAVEENDERA BABU – MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.03.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 34/252//HDB/2018
NAME OF THE COMPANY	Radiance Medispas Pvt Ltd
NAME OF THE PETITIONER(S)	Radiance Medispas Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Companies of Hyderabad
UNDER SECTION	Sec 252

Counsel for Petitioner(s):

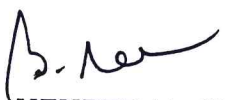
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Srinivasa Rao	PCS	Srinivas.vata.k@rediffmail.com 9866693690	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.V.Srinivasa Rao, Learned PCS for the Petitioner. None appeared for the Respondent. Representation of RoC received. The Petitioner is directed to file affidavit regarding deposits of cash in Banks during the demonetisation period. The Petitioner further directed to file latest Bank Statement of the Company. Post the matter on 20.03.2018.


MEMBER (Judl)